

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 37
(TO BE ANSWERED ON THE 4th December 2023)

NORMS FOR DIVERSION POINT FOR A RUNNING FLIGHT

37. SHRI VIKRAMJIT SINGH SAHNEY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has issued any guidelines to Airline operators about deciding to land on any airport other than the destination due to bad weather or any other reason;
- (b) if so, details thereof and if not, reasons therefor;
- (c) whether distance is taken as an important factor in the guidelines for the airline operators to decide the diversion point; and
- (d) if so, details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Yes Sir, Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR) Section 8, Series O, part II "Operations of Commercial Air Transport - Aeroplane", which stipulates detailed requirements for planning of Alternate Aerodrome, by the airline operators.

(c) & (d) The Civil Aviation Requirements (CAR) Section 8, Series O, part II "Operations of Commercial Air Transport - Aeroplane" contains detailed requirements for planning of alternate Aerodromes which includes distance as well.
